

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA Nos. 607 & 608 of 2016 IN  
DFR No. 3032 of 2016**

**Dated: 28<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of :**

**JSW Energy Ltd.**

**...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Aman Anand

Ms. Manpreet Lamba

**O R D E R**

**(IA Nos. 607 & 608 of 2016)**

***(Appls. for condonation of delay in re-filing and leave to appeal)***

Issue notice to the Respondents returnable on 06.12.2016. Dasti, in addition, is permitted.

List the matter on **06.12.2016.**

**(I. J. Kapoor)  
Technical Member**

Ts/kt

**(Justice Ranjana P. Desai)  
Chairperson**